

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Privvate Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Shri G.V. Gangadhar, Learned Counsel for the Petitioner and Shri S. Chakrapani, Learned Counsel for the Respondent and Shri B. Naga Bhushan, Learned IRP were present.

Orders pronounced today,


Member (T)

Member (J)